NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/547/ (IB)/2017

NAME OF THE PETITIONER(S)

: FOSROC CHEMICALS

NAME OF THE RESPONDENT(S)

: CONSOLIDATED CONSTRUCTIONS CONSORTIUM LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. ROHAN PASTASEKARAN
2. S. Yasar Arafalli

Council for the Applicant

ORDER

Mr.S.Yasar Arafath, Counsel for the applicant present. Mr.Rohan Rajasekaran, Counsel for the respondent present. The counsel for petitioner submitted his arguments in part. However, Counsel for the Corporate Debtor submitted that he has not received the copy of petition and prayed for time for filing the counter. The copy of the petition is handed over in the open court to the counsel for the Corporate debtor. The counsel for the respondents is directed to file the counter and argue the matter. At request time is enlarged. Put up on 22.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (Ch.MOHD SHARIF TARIQ) MEMBER (JUDICIAL)